

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION**

Dated- Guwahati, the 19<sup>th</sup> August, 2014

No. HC.VII-95/2012/6256/A: In partial modification to this Registry's Notification No. HC.VII-95/2012/5031/A, dated 02.08.2014, in connection with training programme on "Cyber Crime Related Capacity Development", scheduled to be held on 23<sup>rd</sup> & 24<sup>th</sup> August, 2014, Hon'ble the High Court has been pleased to direct the nominated Judicial Officers to report on 23.08.2014 at 8:45 AM positively (instead of 09:00 AM as mentioned in the earlier Notification) in the Conference Hall of the Judicial Academy, Assam, Gauhati High Court, Guwahati, 1<sup>st</sup> Floor (Old Block).

The Officers are to bring their officially allotted Laptop with them while attending the programme.

[Programme details enclosed]

By order,  
Sd/- R.A. Tapadar  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

Memo No. HC.VII-95/2012/6257 - 6284/A , Dated : 19.08.2014

Copy forward for information and necessary action:

1. The Director, Judicial Academy, Assam.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.
4. The Registrar ( Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
5. **The District & Sessions Judge, Kamrup (Metro), Guwahati / Kamrup, Amingaon / Darrang, Mangaldoi / Nalbari / Udalguri / Morigaon. He / she is requested to ensure circulation of this Notification to all the Judicial Officers of his / her respective District.**
6. The Member Secretary, Assam State Legal Services Authority, Guwahati.
7. The Principal Judge, Family Court, No. 1 / 2, Kamrup, Guwahati.
8. The Presiding Officer, Labour Court, Kamrup, Guwahati.
9. The Presiding Officer, Industrial Tribunal, Kamrup, Guwahati.
10. The P.O. STAT & Member MACT No. 1, Kamrup, Guwahati.
11. The Special Judge, Assam, Guwahati.
12. The Special Judge, CBI Court, Guwahati.
13. The Member MACT No. 2 & 3, Kamrup, Guwahati.
14. The Member, MACT, Nalbari.
15. The Special Judge, Addl. CBI Court No. 1 / 2 / 3, Assam, Guwahati.
16. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
17. The Joint Registrar, Judl. / Recruitment / Vig. / PM & P, Gauhati High Court, Guwahati.
18. **The Chief Judicial Magistrate, Kamrup (Metro), Guwahati / Kamrup, Amingaon / Darrang, Mangaldai / Nalbari / Udalguri / Morigaon. He / she is requested to inform the judicial officers under his / her control.**
19. The Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur.
20. The Deputy Secretary, Assam State Legal Services Authority, Guwahati.
21. The Under Secretary, Assam State Legal Services Authority, Guwahati.
22. The Counsellor, Family Court No. 1, Kamrup, Guwahati.
23. The Dy. Registrar, Judl. / Bench / (G&C), Gauhati High Court, Guwahati.
24. **Dr. Amit Chaudhuri, Joint Director, ICT & Services and Education & Training, C-DAC, Kolkata, Plot- E-2/1, Block-GP, Sector - V, Saltlake Electronics Complex, Bidhannagar, Kolkata - 700 091.**
25. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.**
26. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
27. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
28. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

**Details of the Inauguration of the ICT Lab and Training Programme on 'Cyber Crime Related Capacity Development' Scheduled to be held at the Conference Hall of the Judicial Academy, Assam**

**Date 23<sup>rd</sup> - 24<sup>th</sup> Aug 2014**

<b>Day 1: (Saturday) 23<sup>rd</sup> Aug 2014</b>		
<b>ICT Laboratory Inauguration Programme</b>		
08:45am-08:55am	Registration	
09.00am - 09.02am	Felicitation of the dignitaries.	
09.02am-09.07am	Welcome Address by Hon'ble Mr. Justice Hrishikesh Roy Judge In-charge, Training, Gauhati High Court	
09.07am-09.10am	Speech by Sh Jainder Singh, Former IT Secretary, Govt. of India and Chairman, Project Review Steering Group.	
09.10am-09.15am	Speech by Hon'ble Mr. Justice K Shreedhar Rao, Chief Justice(Acting), Gauhati High Court	
09-15am-09-25am	Inaugural address by Hon'ble Mr. Justice Madan B Lokur, Judge, Supreme Court of India and In-charge e-committee.	
09-25am-09-28am	Vote of Thanks by Hon'ble Mr. Justice A C Upadhyay(Retd) Director, Judicial Academy, Assam	
	Followed by Formal Inauguration of ICT Lab by Hon'ble Mr. Justice Madan B Lokur, Judge, Supreme Court of India and In-charge, e-committee.	
09.30am-10.00am	<b>Tea Break</b>	
10.00am - 10.30am	Introduction to Training Programme .	CDAC/ DeitY Expert
	<b>Topic</b>	<b>Resource person</b>
10.30am - 12.00pm	Emerging Cyber Crimes & Threats in Cyberspace	Dr. Gulshan Rai, Director General, CERT- IN, Government of India
12.00pm - 12.15pm	<b>Health Break</b>	
12.15pm - 01.15pm	Technical & Legal Challenges in Cyber Space	Dr. Gulshan Rai, Director General, CERT- IN, Government of India
01.15pm - 02.00pm	<b>Lunch Break</b>	
02.00pm - 03.15pm	Appreciation of Electronic Evidence	Dr. Gulshan Rai, Director General, CERT- IN, Government of India
03.15pm - 03.30pm	<b>Tea Break</b>	
03.30pm - 04.30pm	Electronic Evidence Attribution	Shri A. S. A. Krishnan, Sr. Director, DeitY, Government of India
04.30pm - 05.30 pm	Crimes in Cyber Space	Shri A. S. A. Krishnan, Sr. Director, DeitY, Government of India
<b>Day 2: (Sunday) 24<sup>th</sup> Aug 2014</b>		
10.00 am - 11.30 am	Digital Evidence & Cyber Forensics	Shri Omveer Singh, Addl. Director, DeitY, Government of India
11.30 am - 12.00 pm	<b>Tea Break</b>	
12.00 pm - 01.30pm	Overview of Mobile Forensics	Shri Biswajit Saha,

		Principal Engineer, CDAC Kolkata
01.30pm - 02.30pm	Lunch Break	
	<b>Valedictory Session</b>	
02.30pm - 02.40pm		Address by Hon'ble Mr. Justice A.C. Upadhyay, Director, Judicial Academy, Assam
02.40pm - 02.50pm		Address by CDAC/ DeitY Expert
02.50pm - 03.00pm	Distribution of Certificates	
03.00pm - 03.05pm	Vote of Thanks	Shri. R.A. Tapadar Joint Director(Officiating), Judicial Academy, Assam